

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/01705/2019

Dated Friday the 20th day of December Two Thousand Nineteen

CORAM: HON'BLE MR. T. JACOB, Member (A)

S. Selvaraj
Carpenter/Helper
Now working under
SSE/PWAY/TVT/Chennai Division
S. Rly

... Applicant

By Advocate M/s Ratio Legis

Vs

1. Union of India rep. By
The Chairman
Railway Board, New Room No. 256-A
Rail Bhavan, Raisina Road
New Delhi, Delhi 110 001.

2. The General Manager
Southern Railway
Park Town
Chennai 600 003.

3. The Divisional Railway Manager
Chennai Division
NGO Annex
Southern Railway
Park Town
Chennai 600 003.

... Respondents

By Advocate Mr. P. Srinivasan

ORAL ORDER**(Pronounced by Hon'ble Mr. T. Jacob, Member(A))**

Heard. The applicant has filed this OA seeking the following relief :

"To call for the records related to the process of recruitment of the applicant followed by posting and to direct the respondents to enroll the applicant to the Old Pension Scheme for the purpose of retirement benefits to the applicant and to pass such other order/orders as this Tribunal may deem fit and proper and thus to render justice."

2. When the matter is taken up for hearing, it is submitted that the applicant has made representations dt. 23.08.2017 & Nil which are still pending for consideration. Learned counsel for the applicant submits that the applicant would be satisfied if the respondents are directed to consider the representations of the applicant and pass a speaking order within a time limit to be stipulated by this Tribunal.
3. Mr. P. Srinivasan, Sr. Standing Counsel for Railways takes notice for the respondents.
4. Keeping in view the limited relief sought and without going into the substantive merits, I deem it appropriate to direct the respondent to consider the representations of the applicant dt. 23.08.2017 & Nil (Annexure A-3) in accordance with law and relevant rules and pass a reasoned and speaking order within a period of three months from the date of receipt of a copy of this order.
5. OA is disposed of at the admission stage. No costs.

(T.Jacob)
Member(A)
20.12.2019